

## **ORISSA HIGH COURT: CUTTACK**

### **Notice regarding Orissa High Court e-Filing and Video Conferencing Scheme, 2020.**

In view of exigency caused by COVID-19, as per the order of Hon'ble Apex Court *in Suo Motu Writ (Civil) No. 5/2020 In Re : Guidelines for Court Functioning through Video Conferencing During Covid-19 Pandemic*, the Hon'ble Court have been pleased to formulate the 'Orissa High Court e-Filing and Video Conferencing Scheme, 2020' for e-filing of cases and hearing of cases by Video Conferencing in High Court of Orissa and with regard to ancillary matters, in order to effectively ensure access to justice having due regard to requirements of public safety in the prevailing circumstances.

Filing of cases be done by sending scanned copies of applications and relevant documents through mail in e-mail Id: [efilingohc@gmail.com](mailto:efilingohc@gmail.com). The 'Orissa High Court e-Filing and Video Conferencing Scheme, 2020' has been uploaded in the Court's website for reference of all concerned.

All concerned are requested to adhere to the provisions of the said Scheme with respect to filing of cases and hearing of matters in High Court of Orissa with regard to matters covered thereunder.

In case of difficulty in joining the VC session or in case of any grievance regarding quality or audibility of feed of VC, the VC Helpline Number at 9437900550 may immediately be contacted.

Advocates/ Parties whose cases shall be heard through Video Conferencing are requested to remain in readiness one hour prior to commencement of Court hours for the purpose of testing the functionality of Video Conferencing. Such Advocates/Parties are further requested to ensure availability of the Video Conferencing software applications (as mentioned in the scheme) in their respective devices prior to testing.

Mentioning for listing of extremely urgent matters may be as usual made through e-mail Id: [drj.od-hc@gov.in](mailto:drj.od-hc@gov.in).

The above arrangement shall come in to force w.e.f. 09.04.2020 till the exigency arising out of COVID-19 persists.

THE HIGH COURT OF ORISSA: CUTTACK  
THE 8<sup>TH</sup> APRIL, 2020.

**By the Order of the Court**  
Sd/- S.K.Mishra  
8/4/2020  
**Deputy Registrar(Judicial)**

